

National Company Law Tribunal

Allahabad Bench

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: *Kamrich Hotels Pvt Ltd*

SECTION OF THE COMPANIES ACT: U/S *230/232 of the companies Act of 2013*

Sl. NO.	Name	Designation	Representation	Signature
1.	<i>ANIL KUMAR</i>	<i>PCS</i>	<i>Petitioner Co.</i>	<i>Anil K.</i>
2.				

CP No.100/ALD/2017 with CA No.92/ALD/2017

Sh. Anil Kumar PCS representing the petitioner companies. This is a second stage motion petition for seeking approval/sanction of proposed scheme for amalgamation between Transferor and Transferee Company.

Therefore, a notice to be issued to the Central Govt. through the office of the Regional Director (Northern Region), through the OL the Regional Director of Company and ROC Kanpur is expected to file a report/representation affidavit in respect of the company petition and on the proposed company scheme. The petitioner company is further directed to make publication in the newspapers of the notice on the present company petition to invite response/objection from the public concern on the proposed company's scheme. Such paper publications to be made in Times of India and Amar Ujala in English and Hindi version respectively in such edition, widely circulated in the area <sup>where</sup> the Registered office of the Transfer and Transferee company is situated in. Such notice to published by prescribing minimum 30 days' time from the date of publication to make response for hearing the company petition. Hence, the matter be listed on 13 October, 2017 or thereafter.

*Sd*

Dated:11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Mohd. Zaid